

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No. 16804/2016

(Arising out of impugned final judgment and order dated 28/01/2016 in CMWP No. 75/2014 passed by the High Court of Judicature at Allahabad)

WORLD WINDOW INFRASTRUCTURE LOGISTICS PVT. LTD.
VERSUS
M/S PASWARA CHEMICALS LTD. & ORS.

(With office report)

Petitioner(s)

Respondent(s)

WITH

SLP (C) No. 15774/2016 (With Interim Relief and Office Report)

SLP(C) No. 14643/2016 (With Interim Relief and Office Report)

Date : 25/11/2016 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE A.K. SIKRI
HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Parties Mr. Shree Pal Singh, Adv.

Mr. K. K. Tyagi, Adv.
Mr. Iftekhar Ahmad, Adv.
Mr. Anoop Kumar, Adv.
Mr. Sanjib K. Ray, Adv.
Mr. Sarvam Ritam Khare, Adv.

Mr. Sachin Mittal, Adv.

Mr. B. Krishna Prasad, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel appearing for the respondent states that counter affidavit is ready and will be filed during the course of the day.

Rejoinder affidavit, if any, may be filed within four weeks.

List the matter thereafter.

(Nidhi Ahuja)
Court Master

(Mala Kumari Sharma)
Court Master